(d) No, Sir. Currently, there is no proposal to set up a nuclear power plant in Jharkhand. In order to locate a nuclear power plant at a given site, the site has to fulfill several criteria stipulated by the Atomic Energy Regulatory Board. A suitable site, meeting these criteria, has not been identified in the State so far.

## **Budget for North-East Region**

782. SHRI BASAWARAJ PATIL: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the last three-year budget provisions for North-East Region;
- (b) how much utilized and how much not;
- (c) the mechanism to monitor and assist for proper development and better utilization of funds; and
- (d) whether there is any demand from North-East Region for financial assistance by public undertakings, if so, which are these organizations and how the packaged is helping them?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI PABAN SINGH GHATOWAR): (a) and (b) The details of Budget Provisions under Ministry of Development of North Eastern Region are as under:

(Rupees in crore)

Year	Budget Estimates	Revised Estimates	Utilization
2010-11	1740.00	1738.22	1618.85
2011-12	1741.00	1641.00	1626.69
2012-13	1905.00	1727.08	1640.69

(c) For expeditious implementation of projects, monitoring mechanism is in place through which reviews and field inspections are carried out. Chief Secretaries of NE States are required to monitor progress of projects on quarterly basis. List of projects retained and sanctioned under NLCPR Scheme, minutes of NLCPR Committee meetings and project-wise details including release of funds are regularly displayed on Ministry's website.

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(d) Ministry of DoNER is having two Public Sector Enterprises viz. (i) North Eastern Handicrafts and Handlooms Development Corporation Ltd. (NEHHDC) and (ii) North Eastern Regional Agricultural Marketing Corporation (NERAMAC). In addition to this, Ministry of DoNER also provides interest free loan to North Eastern Development Finance Corporation Ltd. (NEDFi). The details of loans given to them during the last three years are as under:

\r	2010-11	2011-12	2012-13
NEHHDC	Rs. 2.00 crore	Rs. 2.00 crore	Rs. 2.00 crore
NERAMAC	Rs. 2.00 crore	Rs. 2.00 crore	Rs. 2.00 crore
NEDFI	Rs. 60.00 crore	Rs. 60.00 crore	Rs. 60.00 crore

Objective of NEHHDC is development and procurement of handicrafts and handloom items from artisans and weavers of the region. The authorized and paid up capital of NEHHDC is Rs.2 crore. The Corporation has not done well financially and fallen in sick category. The revival plan for Corporation has been approved by CCEA during 2012-13.

Mandate of NERAMAC is procurement and marketing of agriculture and horticulture produce from NE Region and has authorized capital of Rs. 10 crore and paid up capital of Rs. 7.62 crore.

Government extends Non-Plan assistance to both these Corporations.

NEDFi, the financial institution, provides credit and other facilities to industrial enterprises, infrastructure projects, agro-horticulture units etc in NE Region for promotion, expansion and modernization. It also provides microfmance in all eight states of NER.

## Pollution standards for power plant

783. DR. KANWAR DEEP SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether pollution standards exist for each individual power plant in the country; if so, the details thereof, if not, the reasons therefor;
- (b) the number of cases of premature deaths and asthma cases that have been reported from exposure to PM10 pollution; and